

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 96/09	TP 18/16 (along with TP 93/16)	For filing written arguments	397/ 398	Parkway Developments Pvt. Ltd., & 2 Others Vs IDEB Parkways Holdings Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
18.	VENKATESH MURTHY 9845154443	R1, 394	Venkatesh
	Chf. (Counsel for H-1)	petitioner	Chf.

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Written arguments filed on behalf of Petitioner. List it on 31/01/2018.


Member (T)


Member (J)